

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/91(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	INDIAN BANK VS MOTIJUG AGENCIES LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Siddhartha Chatterjee, Adv.] For the Financial Creditor/CFM ARC
Mr. A. Lal Ghosh, Adv.]

Mr. Subhankar Nag, Adv.] For the Motijug Agencies Ltd./Corporate Debtor
Mr. Avishek Guha, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. K. De Sarkar, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. In view of the fact that corrections have been directed to be carried out, have not been carried out till date, let necessary corrections be made and corrected copies served to the respondents.
3. The Court Officer is directed to cooperate with the parties, so that the necessary corrections are carried out in the cause title and e-filing of the same is done.
4. List the matter for further consideration on **15.05.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)